

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**IN THE MATTER OF** : Shethia Erectors And Material Handlers Ltd  
Vs  
LSML Pvt Ltd

**MAIN PETITION NUMBER** : CP(IB)/25(CHE)2022  
**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/1123(CHE)2024, IA(IBC)/749(CHE)/2024

---

**COMMON ORDER**

**IA(IBC)/1123(CHE)2024**

Present: Ms. Jayanthi K Shah, Ld. Counsel for the Liquidator.

This application has been filed to take on record Second Progress Report for the quarter ended 31.03.2024.

Report is taken on record subject to all just exceptions.

**IA is disposed of.**

**IA(IBC)/749(CHE)/2024**

Present: Shri. Kishore Balasubramanian , Ld. Counsel for the Applicant.  
Ms. Jayanthi K Shah, Ld. Counsel for the Liquidator.

The copy of the application served on the mail of the Counsel for the Respondent.

List the application for reply which may be filed within three weeks from today.

Rejoinder, if any, be filed within two weeks.

List the application on **28.06.2024**.

**Sd/-**

**VENKATARAMAN SUBRAMANIAM**  
MEMBER (TECHNICAL)

**Sd/-**

**SANJIV JAIN**  
MEMBER (JUDICIAL)

vs